# GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

### LOK SABHA UNSTARRED QUESTION NO.3117 TO BE ANSWERED ON 21.03.2017

#### **Establishment of Heavy Industries**

3117. SHRI SUMEDHANAND SARSWATI:

SHRI NAGAR RODMAL:

SHRI GODSE HEMANT TUKARAM:

SHRI OM PRAKASH YADAV:

SHRIMATI VASANTHI M.:

SHRI JANARDAN MISHRA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the number of heavy industries functioning in various parts of the country, State-wise;
- (b) whether the Government has received proposals to set up more heavy industries in the country including in the rural and backward areas during the last three years and the current year and if so, the details and present status thereof, State/UT-wise;
- (c) whether the Government has taken steps to encourage setting up and promoting heavy industries in areas where no such industry exists as well as in the rural and backward areas of the country for industrial and economic development and removal of regional imbalance;
- (d) if so, the details thereof; and
- (e) whether the Government proposes to formulate a National Policy for development of heavy industries in the country and if so, the details thereof?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI BABUL SUPRIYO)

(a) to (e) Industry is a State Subject and therefore, any centralized data regarding number of heavy industries/setting up of heavy industries/development of heavy industries in the country is not maintained in the Department of Heavy Industry (DHI). The role of DHI is confined to the administration of Central Public Sector Enterprises (CPSEs) under its administrative control. The Department however seeks to provide technology development, as well as environment friendly technologies in the industry through innovative schemes. Many States have evolved incentives and schemes for the development and growth of industries including heavy industries. Central Government, through Ministry of Finance, also provides incentives in the direct and indirect tax structure for the growth of industries across the country.

Moreover, the 'National Policy on Capital Goods' has been launched by the Minister for Heavy Industries & Public Enterprises on 15<sup>th</sup> February, 2016 during "Make in India Week". Details of the Policy is available in DHI Website <dhi.nic.in>.

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